

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 43 of 2020

IN THE MATTER OF:

Vikas Kasliwal

...Appellant

Versus

SREI Equipment Finance Ltd.

...Respondent

Present:

For Appellant: Mr. Abhishek Puri and Mr. V. Siddharth, Advocates.

**For Respondent: Mr. Abhijit Sinha, Mr. Arijit Mazumdar, Mr. Shambo Nandy and Mr. Saikat Sarkar, Advocates for R-1.
Mr. Neeraj Kr. Gupta, Mr. P. P. Bishwal, Advocates with Mr. S G Choudhary, IRP.
Mr. Arvind Kumar Gupta, Advocate for Intervenor.
Mr. Ankit Kohli, Advocate for Intervenor.**

O R D E R
(Through Virtual Mode)

21.09.2020: Judgement in Interlocutory Applications No. 811, 917, 962 and 1587 of 2020 in Company Appeal (AT) (Insolvency) No. 1434 of 2019 has been pronounced today. Learned counsel for the parties want to examine the same before addressing this Appellate Tribunal.

Let the matter be listed 'for orders' on **5th October, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

am/gc